

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 113-A/2016, 113B/2016, 113C/2016 & 113D/2016
With TP No. 113/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 3/2016, 4/2016, 5/2016 & 50/2016
With C.P. No. 81/397-398/CLB/MB/2015 (Old)**

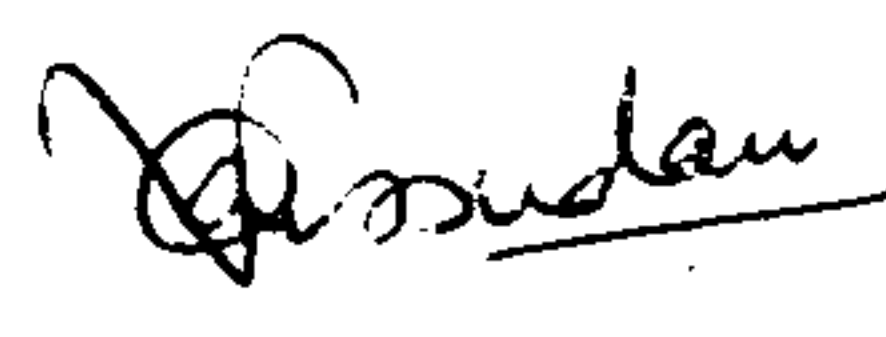
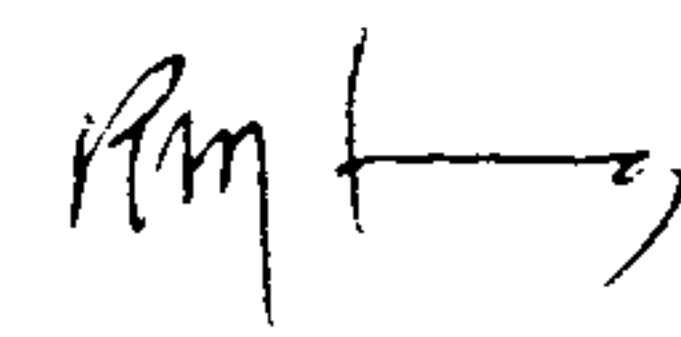
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

Name of the Company: Radheshyam Mandwani & Ors.
V/s.
Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VIJAY ASSUDANI	Advocate	R-1 to R-3	
2.	Ramesh Saraogi	Advocate	Petitioners	

ORDER

Learned Advocate Mr. Ramesh Saraogi present for the Petitioners. Learned Advocate Mr. Vijay Assudani present for Respondents 1 to 3.

Heard arguments of Learned Counsels for both sides in TPs 113-A (CA 3/2016), 113-B (CA 4/2016), 113-C (CA 5/2016) and 113-D (CA 50/2016).

Orders in all the above-said Applications reserved.

List the main TP on 17.03.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of January, 2017.